

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.1732  
TO BE ANSWERED ON 25<sup>TH</sup> NOVEMBER, 2016**

**HEALTH DIET**

**1732. SHRI D.K. SURESH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that there is a growing concern among people about eating a healthy diet as air, water and soil have been polluted, if so, the details thereof;
- (b) whether the Government is aware that food companies manipulated food research to increase their market base, if so, the details thereof; and
- (c) whether the Government proposes to take any steps to conduct an impartial food study to mitigate the concern of the people over healthy diet, if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

- (a): With the increased availability of information including about the ill effects of polluted air, water and soil, etc., there is a growing demand for a healthy diet.
- (b): No such case has come to the notice of the Government.
- (c): A number of steps have been taken by the Food Safety and Standards Authority of India (FSSAI) in the recent past for laying down science based standards for various food items after a careful analysis/study of all related issues by the Scientific Panels, the Scientific Committee and the FSSAI. The process of development of such standards and their revision is a continuing process and is based on new innovations, new scientific developments and international practices. The FSSAI has also issued draft Guidelines titled as “Guidelines for making available wholesome, nutritious, safe and hygienic food to school children in India” on 12.10.2015. It restricts/limits availability of most common HFSS (High in Fat, Salt and Sugar) Foods in schools and an area within 50 meters thereof.

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